## THE HIGH COURT OF MEGHALAYA SHILLONG NOTICE

NO.HCM - III/04/2015/

DATED, SHILLONG THE 24TH APRIL, 2015.

Hon'ble Mr. Justice Uma Nath Singh, Chief Justice vide order dated 24.04.2015 is pleased to constitute Division Benches and Single Benches respectively as follows from Monday the 24th of April, 2015 to Friday the 1st of May, 2015:-

- Full Bench consisting of Hon'ble Mr Justice Uma Nath Singh, Chief Justice, Hon'ble Mr Justice T Nandakumar Singh and Hon'ble Mr Justice S R Sen, would take up hearing of cases pertaining to matters cognizable by a Full Bench on Friday the 1st of May, 2015, at 10:30 AM in Chief Justice's Court Room.
- 2. Division Bench consisting of Hon'ble Mr. Justice Uma Nath Singh, Chief Justice and Hon'ble Mr. Justice T. Nandakumar Singh would take up all Motion, Admission, Order and Hearing of cases pertaining to matters cognizable by a Division Bench from Monday the 27th of April, 2015 to Thursday the 30th of April, 2015 at 10:30 AM in Chief Justice's Court Room.
- 3. Division Bench consisting of Hon'ble Mr. Justice Uma Nath Singh, Chief Justice and Hon'ble Mr. Justice S.R.Sen would take up all Motion, Admission, Order and Hearing of cases pertaining to matters cognizable by a Division Bench from Tuesday the 28th of April, 2015 to Thursday the 30th of April, 2015 at 02:00 PM in Chief Justice's Court Room.
- 4. Division Bench consisting of Hon'ble Mr. Justice T. Nandakumar Singh and Hon'ble Mr. Justice S.R.Sen would take up all Motion, Admission, Order and Hearing of cases pertaining to matters cognizable by a Division Bench on Friday the 1st of May, 2015 at 02:00 PM in Court Room No. 1.
- 5. Single Judge Bench of Hon'ble Mr. Justice Uma Nath Singh, Chief Justice would take up Motion, Admission, Orders and Hearing of Petitions filed under Arbitration & Conciliation Act, 1996; Civil Contempt filed under Contempt of Courts Act 1971; Criminal Revision Petition; Transfer Petition (Tr.P.(C)) cognizable by Single Judge; and any other urgent matters which cannot be listed before other Single Judge Benches on Friday the 1st of May, 2015 after Full Bench rises in Chief Justice's Court Room.
- 6. Single Judge Bench of Hon'ble Mr. Justice T. Nandakumar Singh would take up Motion, Admission, Orders and Hearing Matters relating to Criminal Appeal; Civil Revision Petition; Company Matters; Civil Writ Petitions; Criminal Petitions; Bail Application; Criminal Misc. Case; Civil Appeals; Miscellaneous Appeals; and any other matter which cannot be listed before other Single Judge Benches on Monday the 27th of April, 2015 at 02:00 PM in Court Room No.1.

- 7. Single Judge Bench of Hon'ble Mr. Justice T. Nandakumar Singh would take up Motion, Admission, Orders and Hearing Matters relating to Criminal Appeal; Civil Revision Petition; Company Matters; Motion, Admission and Orders of Civil Writ Petitions (WP) cognizable by Single Judge and hearing of Civil Writ Petitions (WP) filed in 2014 and thereafter and any other matter which cannot be listed before other Single Judge Benches from Tuesday the 28th of April, 2015 to Thursday the 30th of April, 2015 at 02:00 PM in Court Room No.1.
- 8. Single Judge Bench of Hon'ble Mr. Justice S.R.Sen would take up Motion, Admission, Orders and Hearing of Criminal Petitions; Bail Application; Criminal Misc. Case; Civil Appeals; Miscellaneous Appeals; Orders of Civil Writ Petition and Hearing of all Civil Writ Petitions (WP) filed upto 2013 cognizable by Single Judge; Election Petitions (By Nomination) and any other matters which cannot be listed before other Single Judge Benches from Tuesday the 28th of April, 2015 to Thursday the 30th of April, 2015 at 10:30 AM in Court Room No.3.

By Order

REGISTRAR GENERAL

MEMO NO.HCM - III/04/2015/66/A

DATED, SHILLONG THE 24<sup>TH</sup> APRIL, 2015.

Copy for information to:-

- 1. The Joint Registrar cum Secretary to Hon'ble Mr. Justice Uma Nath Singh, Chief Justice, High Court of Meghalaya, Shillong.
- 2. The Private Secretary to Hon'ble Mr. Justice T.NK.Singh, High Court of Meghalaya, Shillong.
- 3. The Private Secretary to Hon'ble Mr. Justice S.R.Sen, High Court of Meghalaya, Shillong.
- 4. The Registrar, High Court of Meghalaya, Shillong.
- 5. The Advocate General High Court of Meghalaya, Shillong.
- 6. The Additional Advocate General High Court of Meghalaya, Shillong.
- 7. Mr./Ms/Mrs\_\_\_\_\_\_Senior Advocate, High Court of Meghalaya, Shillong.
- 8. The Deputy Registrar Judicial, High Court of Meghalaya, Shillong.
- 9. The Superintendent (Judicial), High Court of Meghalaya, Shillong.
- \ 10. The System Analyst, High Court of Meghalaya, Shillong.
  - 11. The Central Government Counsel, High Court of Meghalaya, Shillong.
  - 12. The President/Secretary Shillong High Court Bar Association, Shillong.
  - 13. The Court Master, High Court of Meghalaya, Shillong.
- 14. The High Court Notice Board.
- 15. Office File.

REGISTRAR GENERAL